

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 10739/2018

RAM SURAT VERMA & ORS.

Petitioner(s)

VERSUS

U.P. FOREST CORPORATION & ORS.

Respondent(s)

IA 97912/2018 - FOR DELETING THE NAME OF RESPONDENT

Date : 04-09-2018 This petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE DEEPAK GUPTA
[IN CHAMBER]

For Petitioner(s) Mr. Prakash Kumar Singh, AOR

Mr. Bharat Sangal, AOR

Mr. Sanjeev Bhatnagar, Adv.

Ms. Rupī Sagar, Adv.

Mr. M.K. Verma, Adv.

For Respondent(s) Mr. Devesh Singh, Adv.

Mr. Rajat Joseph, AOR

UPON hearing the counsel the Court made the following
O R D E R

Learned counsel for the petitioners has filed an application for deleting the names of respondent Nos. 4 to 116 from the array of parties. The application is allowed and the names of respondent Nos. 4 to 116 are deleted at the risk of the petitioners.

Learned counsel for the respondents prays for, and is granted four weeks time to file counter affidavit. Rejoinder affidavit, if any, be filed within two weeks thereafter.

List the matter in the Court thereafter.

(MANISH SETHI)
COURT MASTER (SH)

(ANITA RANI AHUJA)
COURT MASTER (NSH)

